

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:1108  
ANSWERED ON:17.07.2014  
SETTING UP OF NEW COAL WASHERIES  
Puttaraju Shri C.S.

**Will the Minister of COAL be pleased to state:**

- (a) whether there have been long and unnecessary delays in setting up of new coal washeries;
- (b) if so, the reasons therefor;
- (c) whether the Government has taken any steps to expedite the process;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY  
(SHRI PIYUSH GOYAL)

(a) & (b) : Coal India Limited has proposed to set up 16 new washeries . However, there has been a delay in setting up these. The main reasons for delay are as below:-

- (i) Delay in obtaining environmental clearance from MoEF .
- (ii) Delay in getting forestry clearance .
- (iii) Delay in identification of land for washery and specified waste handling process/system.
- (iv) Delay in tendering /retendering and evaluation process in some cases.

(c) & (d) : All out efforts have been made for getting statutory clearances like forestry and environment clearance. To overcome the problems on acquisition of land, regular follow up is being carried out with local authorities and State Govt. bodies at different levels. Possibilities are also being explored for disposing of the waste of washery through e-auction and MoU route with prospective bidders.

(e) Does not arise in view of reply to part (c) & (d) above.